

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

Petition No. 198/TD/2021

Subject : Petition for grant Category 'IV' inter-State trading licence in electricity.

Date of Hearing : 12.10.2021

Coram : Shri I. S. Jha, Member
Shri Arun Goyal, Member
Shri P. K. Singh, Member

Petitioner : ReNew Energy Market Private Limited (REMPPL)

Parties Present : Shri Ishan Nagpal, REMPL
Shri Smarajit Sahoo, REMPL

Record of Proceedings

Case was called out for virtual hearing.

The representative of the Petitioner requested for a short adjournment due to non-availability of the official dealing with the instant case. Request was allowed by the Commission.

2. The Commission directed the Petitioner to submit audited special balance sheet along with schedules and notes to the accounts as on any date falling within 30 days immediately preceding the date of making the application within a week.

3. The Petition shall be listed for hearing on 22.10.2021.

By order of the Commission

**Sd/-
(T.D. Pant)
Joint Chief (Law)**